

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4949**  
**TO BE ANSWERED ON 26<sup>th</sup> MARCH, 2018**

**TRADE INFRASTRUCTURE FOR EXPORT SCHEME**

4949. DR. SHRIKANT EKNATH SHINDE:

DR. PRITAM GOPINATH MUNDE:

SHRI DHARMENDRA YADAV:

SHRI VINAYAK BHAURAO RAUT:

SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has recently launched the Trade Infrastructure for Export Scheme (TIES) for developing export linked infrastructure in States with a view to promoting outbound shipments;
- (b) if so, the details thereof along with the salient features and the main focused areas of the scheme;
- (c) whether there will be an Empowered Committee to periodically review the progress of the approved projects in the scheme and will take necessary steps to ensure achievement of the objectives of the scheme;
- (d) if so, the details thereof along with the manner in which the proposals of the implementing agencies for funding will be considered and assistance for setting up and upgradation of infrastructure projects with overwhelming export linkages will be provided; and
- (e) whether the Central and State Agencies under the EXIM policy will be eligible for financial support under this scheme and if so, the details thereof and the method of funding under the scheme?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a) Yes Madam. Trade Infrastructure for export scheme (TIES) has been launched and is being implemented w.e.f. 01<sup>st</sup> April, 2017.

(b) The scheme provides financial assistance for setting up and up-gradation of infrastructure projects with overwhelming export linkages like the Border Haats, Land Customs Stations, quality testing and certification labs, cold chains, trade promotion centres, dry ports, export warehousing and packaging, SEZs and ports/airports

cargo terminuses. The Scheme is presently for a period of three years from the financial year 2017-18 till 2019-20.

(c) Yes Madam.

(d) All eligible proposals received are put up to the Empowered Committee which deliberates and takes a decision on each case based on its merits.

(e) Central Government Agencies like Export Promotion Councils, Commodities Boards, SEZ Authorities, Apex Trade Bodies recognised under the EXIM policy of Government of India and State owned Government Agencies are eligible for financial support under this scheme. The Central Government assistance for infrastructure creation is in the form of grant-in-aid, normally not more than the equity being put in by the implementing agency in the project. (In case of projects located in North Eastern States and Himalayan States including J&K, this grant can be upto 80% of the total equity). The grant-in-aid is normally subject to a ceiling of Rs. 20 crore for each infrastructure project.

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